Sr. No. 2

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conference)

OWP No. 1060/2007

Bodh Raj and others

....Petitioner(s)

Through:- None

V/s

Union of India and others

....Respondent(s)

Through:- Mr. Vishal Sharma, ASGI

Coram: HON'BLE MR. JUSTICE VINOD CHATTERJI KOUL, JUDGE

ORDER

Awaiting appearance of learned counsel for the petitioners,

adjourned.

List on 01.07.2020.

(Vinod Chatterji Koul) Judge

Jammu 16.06.2020 Rakesh